

ITEM NO.821

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

M.A./I.A.Nos. ... Diary Nos.111508/2018, 111509/2018, 111511/2018
IN

Writ Petition(s)(Civil) No(s).276/2012

MAA VAISHNO DEVI MAHILA MAHAVIDYALAYA

Petitioner(s)

VERSUS

STATE OF U.P.. & ORS.

Respondent(s)

Date : 20-08-2018 These applications were MENTIONED hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Ms. Binisa Mohanty, Adv.
for
Mr. Mritunjay Kr. Sinha, Adv. [AOR]

Mr. Gaurav Agrawal, AOR
Mr. Rajesh Srivastava, AOR
Mr. Ritesh Agrawal, AOR
Mr. Yash Pal Dhingra, AOR
Mr. Sanjay Sharawat, AOR
Mr. S. R. Setia, AOR
Mr. Sunil Kumar Jain, AOR
Mr. Satyendra Kumar, AOR

For Respondent(s) Mr. Vishwajit Singh, AOR
Mr. C. D. Singh, AOR
Mr. Gopal Singh, AOR
Mr. Praveen Swarup, AOR
Mr. M. R. Shamshad, AOR
Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let the matter be listed next week before appropriate
Bench as per roster, subject to removal of defects, if any.

(Subhash Chander)
AR-cum-PS

(H.S. Parasher)
Assistant Registrar